

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated:16th January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Petroleum & Natural Gas Regulatory Board ... Respondent (s)
Versus

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Nimisha Singh Dutta
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Sourav Aggarwal
Ms. Sonali Malhotra
Mr. Rakesh Dewan for PNGRB

ORDER

At the request of the Learned Counsel for the Respondent, post the matter for hearing on **17.02.2014.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt